

**Central Administrative Tribunal  
Principal Bench, New Delhi**

OA No.3420/2014

New Delhi, this the 23rd day of November, 2015

**Hon'ble Mr. Shekhar Agarwal, Member (A)  
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Chandrika Prasad S/o Amirka Prasad  
Age 26 years, Unemployment  
HN. 298, J Block Shakurpur Delhi-34        ....Applicant.

(Applicant in person. )

**Versus**

Staff Selection Commission  
CGO Complex-12, Lodhi Road, Delhi-110003.        .. Respondent

**ORDER (ORAL)**

**By Mr. Shekhar Agarwal, Member (A):-**

The applicant has appeared in person and has stated that the relief asked for has already been granted to him. He, therefore, seeks to withdraw the OA. Accordingly, the OA is dismissed as withdrawn.

**( Dr. Brahm Avtar Agrawal)  
Member (J)**

**( Mr. Shekhar Agarwal)  
Member (A)**

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